

GOVERNMENT OF ASSAM
JUDICIAL DEPARTMENT :::: JUDICIAL BRANCH

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Dispur, the 28th December, 2015

No.JDJ.136/2015/24 : On the recommendation of the Hon'ble Gauhati High Court vide letter No. HC.III-18/2015/3305/G. dated 16-12-2015 and in exercise of power conferred by Section 3 (1) of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Ordinance, 2015, the Governor of Assam is pleased to notify the District Judge Courts of Assam to be the Commercial Courts to exercise powers under the above mentioned Ordinance.

Sd/-P. Saikia

L.R. & Secretary to the Govt. of Assam,
Judicial Department.

Memo **No.JDJ.136/2015/24-A**

Dated Dispur, the 28th December, 2015.

Copy to :-

1. The Registrar General, Gauhati High Court, Guwahati-1.
2. The Registrar (Judicial), Gauhati High Court, Guwahati-1, with reference to his letter No. No. HC.III-18/2015/3305/G, dated 16-12-2015.
3. Shri C. K. Reejonia, Deputy Secretary to the Govt. of India, Ministry of Law & Justice, Department of Justice, Jaislmer House, 26, Mansigh Road, New Delhi-110011
4. The District & Sessions Judge : - Kamrup (M), Guwahati/ Tinsukia/ Dibrugarh/ Sivasagar/ Golaghat/ Jorhat/ Nagaon/ Morigaon/ Sonitpur, Tezpur/ Darrang, Mangaldoi/ Bongaigaon/ Kokrajhar/ Barpeta/ Nalbari/ Dhubri/ North-Lakhimpur/Dhemaji/ Goalpara/ Cachar, Silchar/ Karimganj/ Udalguri/Hailakandi/ Kamrup, Amingaon/ Chirang/ Baksha.
5. The Deputy Commissioner: - Kamrup (M), Guwahati/ Tinsukia/ Dibrugarh/ Sivasagar/ Golaghat/ Jorhat/ Nagaon/ Morigaon/ Sonitpur, Tezpur/ Darrang, Mangaldoi/ Bongaigaon/ Kokrajhar/ Barpeta/ Nalbari/ Dhubri/ North-Lakhimpur/Dhemaji/ Goalpara/ Cachar, Silchar/ Karimganj/ Udalguri/Hailakandi/ Kamrup, Amingaon/ Chirang/ Baksha/ Karbi Anglong, Diphu/ Dima Hasao District (N.C. Hills) Haflong.
6. All Govt. Pleader.
7. The P.S to Law Minister for appraisal of the Hon'ble Minister.
8. The Accountant General (A & E) Assam, Beltola, Maidamgaon, Guwahati-29.
10. The Publisher, Assam Govt. Press, Bamunimaidam, Guwahati-21 for publication in the Assam Gazette.

By order etc.,

Deputy Secretary to the Govt. of Assam,
Judicial Department.